

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1825
ANSWERED ON:17.07.2009
SETTING UP OF POWER PROJECTS
Kalmadi Shri Suresh

Will the Minister of POWER be pleased to state:

- (a) whether the National Hydroelectric Power Corporation (NHPC) has recorded profit during 2008-09 after tax deductions;
- (b) if so, the details thereof;
- (c) whether the NHPC has decided to diversify into thermal and wind power generation;
- (d) if so, the details thereof;
- (e) whether NHPC is planning to build two power projects in Myanmar;
- (f) if so, the power generation capacity of these projects; and
- (g) the extent to which these projects will be beneficial for both countries?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b) : NHPC Limited (formerly National Hydroelectric Power Corporation) has recorded Profit After Tax (PAT) of Rs. 1075.22 crore during 2008-09.

(c) & (d) : NHPC Limited has been allowed to change its Object Clause to enable them to go for Conventional and Non Conventional Generation Capacity including Thermal through NHDC Limited, a subsidiary of NHPC Limited.

(e) to (g) : An MOU has been signed between NHPC Limited and Department of Hydro Power Implementation (DHPI), Ministry of Electric Power (MOEP) (1), Government of Union of Myanmar (GOUM) on 16.09.2008, for appraisal of Detailed Project Reports (DPRs) of 1200 MW Tamarthi HE Project and 642 MW Shwezaye HE Project. However, these could undergo change consequent to preparation of updated DPRs by NHPC Limited. The detail and terms for the development of these projects could be firmed up subsequent to preparation of updated DPRs and establishment of Techno Commercial Viability of the projects.